

(A2/2)

OK 30.9.01

25.4.08. ad

(2)

On the request of parties,
that before court for disposal
on 04.5.08,

4.5.09 NO sitting Adj to 22.5.09 for orders.

Adm
co

22.5.08

Hon. G. S. Sharma - J.M.

Hon. K. S. Ramen - AM

None is present for the
applicant. Sri A. K. Gaur for
the respondents is present.

The case is dismissed in
default of the applicant
without any order as to
costs.

Adm
Am.

}
J.M.

by